

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:4150  
ANSWERED ON:15.12.2009  
HILL TRANSPORT FACILITY  
Sanjoy Shri Takam

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether a huge amount in respect of Hill Transport facility to be paid to the State of Arunachal Pradesh is pending against the Food Corporation of India (FCI) despite several court rulings in this regard;
- (b) if so, the details thereof indicating the amount to be paid by FCI;
- (c) whether the Public Distribution System in the State is not functioning properly, particularly in the border areas;
- (d) if so, whether a regional office has been opened at Itanagar exclusively to monitor and streamline PDS in the State;
- (e) if so, the details thereof; and
- (f) the steps taken for strengthening PDS in the State and providing adequate quantity of foodgrains for distribution to Above Poverty Line and Below Poverty Line families?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a)&(b): Government has already directed FCI to release the admissible amount of Rs.39.38 crores as Hill Transport subsidy for the period from April, 2004 to March, 2007 after adjustment of the recoveries due from the Government of Arunachal Pradesh.

(c),(d)&(e): From FCI godowns, lifting of foodgrains by State Government under TPDS/OWS is as under:-

(in lakh tonnes)

Year	Wheat	Rice	Allocation	Offtake	Allocation	Offtake
2006-07	0.81	0.55	38.19	31.53		
2007-08	0.65	0.42		38.19	35.96	
2008-09	0.35		0.32		35.42	35.00
2009-10#	0.23	0.17	18.81	18.74		

#Upto September

It shows that PDS is functioning in the State as State Government has lifted its allocation from FCI godowns for distribution of wheat and rice to card holders. A Regional Office of Food Corporation of India exclusively for Arunachal Pradesh has been established at Itanagar for efficient functioning of FCI operations in the State.

(f): State / UT Governments have been advised to take measures such as strengthening of monitoring and vigilance system, ensuring increased transparency, making use of Informative Communication Technology (ICT) tools and improving efficiency of Fair Price Shop operations to improve the functioning of the TPDS. Allocations of foodgrains to States and UTs under TPDS are made for Below Poverty Line (BPL), Antyodaya Anna Yojana (AAY) and Above Poverty Line (APL) families on the basis of 1993-94 poverty estimates of Planning Commission projected on the population estimates of Registrar General of India as on 1.3.2000 or the number of families actually identified and ration card issued by each State / UT Government, whichever is less. While the allocations of foodgrains for AAY and BPL categories are made @ 35 kg. per family per month, the allocations for APL category are made depending upon availability of stocks in the Central Pool and past offtake. However, allocation of foodgrains to Arunachal Pradesh under APL are made @ 35 kg per family per month for all accepted number of APL families.

